

(b) the value thereof and the earnings made from export of out and polished diamonds during that period ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY) : (a) and (b). The production of diamonds from the Ramkheria and Majhgawan mines of the National Mineral Development Corporation Limited during the last three years and value thereof are as follows :—

Year	Production of diamonds in carats	Value of production
1967-68	7801	31.70 lakhs
1968-69	7982	39.17 „
1969-70	15335	64.26 „

The information is being collected in regard to export of out and polished diamonds during the last three year, year-wise and will be laid on the Table of the House.

Posts of Overseers in the Government of India Presses for Scheduled Castes and Scheduled Tribes

2771. SHRI Z. M. KAHANDOLE : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the posts of Overseers reserved for Scheduled Castes and Scheduled Tribes in the Government of India Presses are not yet filled up ;

(b) if so, the number of Overseers belonging to Scheduled Castes and Scheduled Tribes respectively appointed in these Presses to-date ;

(c) the reasons why these posts were carried forward from one selections to another when candidates from these Scheduled Castes and Scheduled Tribe communities were called for interview ; and

(d) the steps Government propose to take to maintain communal Roster in this respect from U. P. S. C. and Departmental candidates alike ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) A requisition for recruitment, amongst others, of one Scheduled Caste and one Scheduled Tribe Overseer has been placed on the Union Public Service Commission.

(b) Five Overseers belonging to Scheduled Caste communities have been recruited to-date. No Scheduled Tribe candidate has been recruited.

(c) Selections are made by the Union Public Service Commission. Posts against which candidates were selected, were filled. The remaining vacancies had to be carried forward.

(d) There is no reservation for Scheduled Castes and Scheduled Tribes in the 33.1/3% of the vacancies which are filled by promotion from amongst departmental candidates. No Roster for special representation in services has to be maintained for these vacancies. The prescribed roster is being maintained for the remaining 66.2/3% of the vacancies which are filled by direct recruitment through the Union Public Service Commission.

Recruitment of Scheduled Castes and Scheduled Tribes Overseers in Government of India Presses

2772. SHRI Z. M. KAHANDOLE : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of candidate belonging to Scheduled Castes and Scheduled Tribes interviewed and selected for the the posts of Overseers in the Government of Inia Presses during the last three years, if so, their dates of appointment ;

(b) the number of posts of Overseers reserved for these communities at the time of recruitments ;

(c) whether it is a fact that some departmental candidates were appointed as Overseers

though they did not possess Diploma in Printing, if so, the reasons therefor ;

(d) whether the Scheduled Castes and Scheduled Tribes possessing the same qualification and experience as Departmental candidates were not selected ; and

(e) if so, the action Government propose to take in this regard ?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY

PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) and (b). A statement giving the requisite information is laid on the Table of the House.

(c) No. The departmental candidates selected by the U. P. S. C. against the direct recruitment quota possessed Diploma in printing.

(d) and (e). Do not arise.

Statement

(a) Number of candidates belonging to Scheduled Castes and Scheduled Tribes interviewed and selected in :—

	No. of candidates interviewed		No. of candidates selected		Date of joining
	Scheduled Castes	Scheduled Tribes	Scheduled Castes	Scheduled Tribes	
1967	6	1	1	—	19-2-1968
1968	10	—	3	—	12-11-1969
					12-11-1969
					15-11-1969
1969	5	—	—	—	—

(b) Number of vacancies reserved for Scheduled Castes and Scheduled Tribes in :—

	Scheduled Castes	Scheduled Tribes
1967	3	1
1968	4	1
1969	1	1

Enhanced Price of Land for Cooperative House Building Societies in Delhi

2773. SHRI RAM SWARUP VIDYARTHI : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether recently Housing Commissioner, Delhi has enhanced the price of the land given to Cooperative House Building Societies by Rs. 1.50 per square yard as acquisition charges ; and

(b) if so, the reasons for increasing the acquisition charges of land by Rs. 150 per square yard specially when the land was acquired long ago and the price was fixed thereon at that time ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) The price of the land allotted to Cooperative House Building Societies in the Pritampura and Rohtak Road areas, has been increased by Re. 1/- per square yard.

(b) This enhancement became necessary on account of the orders of the District Judge increasing the compensation to be paid to the land owners, whose land was acquired.

Compensation Paid to Land Owners in Pitampura-Shahurpura Area for Acquisition of Land

2774. SHRI RAM SWARUP VIDYARTHI : Will the Minister of HEALTH AND